

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

CA . 350/08098/2017

PARTICULARS OF THE APPLICANT:

- (1) Kumar Akhilesh, son of Shiv Govind Prasad, aged about 41 years, residing at Village Bharsar, Post Office – Lahari Tiwari Hih, P.s. – Piro, District – Bhojpur (ARA), Pin 802207, Bihar.
- (2) Murlidhar son of Umesh Prasad Tanti, aged about 41 years, residing at Village and Post Office – Banskuli, P.s. – Tomgra, District – dumka, Pin 814144, Jharkhand.
- (3) Jaikant Kumar, son of Lt. Asharfi Thakur, aged about 38 years, residing at C/o Anil Kumar Sharma, 119/8, Sailendra Road, Patuapara, Liluah, Howrah, Pin 711204.
- (4) Sanjay Kumar, son of Awadesm Kumar Prasad, aged about 38 years, residing at Qtr. No. E-II 348(1), P.O. – dhurwa, District – Ranchi, Jharkhand, Pin 834004.
- (5) Rajesh Kumar, son of Rajnandan Prasad, aged about 39 years, residing at Village Searthuaa, Post Office – Ginjee, P.S. – Ghoshi, District – Jehanabad, Bihar, Pin 804406.

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(6) Upendra Kumar Rana, son of Baburam Mistri, aged about 38 years, residing at Shambhu Nath singh, 26 Sailendra Road, AAtuapara, Liluah, Howrah, Pin 7811204.

(7) Biswajit Adak, son of Late Debas Adak, aged about 36 years, residing at Village and Post Office - Tarakeswar, District - Hooghly, Pin 712410.

(8) Sudhir Prasad, son of Raghuni Prasad, aged about 38 years, residing at Village Bara, Post Office - Nagwan, P.S. - Imamgang, District - Gaya, Pin 824210, Bihar.

(9) Ranjit Chakraborty, son of Ashoke Chakraborty, aged about 34 years, residing at Village Khalore, Post Office & P.S. - Bagnan, District - Howrah, Pin 711303.

.... APPLICANTS

V E R S U S -

- I. The Union of India, through the General Manager, Eastern Railway, Fairlie Place, Kolkata 700001
- II. The Chief Personnel Officer, Eastern Railway, Fairlie Place, Kolkata 700001
- III. Workshop Personnel Officer, C&W, Liluah, Eastern Railway, Howrah, 711101
- IV. Chief Medical Superintendent, Liluah, Howrah Division, Eastern Railway, Howrah. 711101

.... RESPONDENTS

[Handwritten signatures and scribbles]

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No. O.A. 350/00098/2017

Date of order: 14.7.2017

Present: Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. A.K. Guha, Counsel

ORDER (Oral)

Per Jaya Das Gupta, Administrative Member:

Ld. Counsel for both sides are present and heard.

2. The Ld. Counsel for the applicant submits that individual applications on behalf of the applicants will be submitted as this is a case of promotion.

3. Hence, the O.A. is disposed of as withdrawn. Liberty is given for filing of individual applications by the applicants.

**(Jaya Das Gupta)
Administrative Member**

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